

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2133
TO BE ANSWERED ON FEBRUARY 12, 2026**

FINANCIAL ASSISTANCE FOR GARBAGE, WASTE AND SEWAGE

NO. 2133. SHRI MANI A:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the management of garbage, waste and sewage is becoming a serious issue in urban areas in the country;**
- (b) if so, the details thereof along with the reasons therefor and the action taken/being taken by the Government in this regard;**
- (c) whether the Government provides financial and technical assistance to the States for establishment of garbage and sewage treatment plants and if so, the details thereof, State-wise along with the details of the financial assistance provided to Tamil Nadu during the last three years and the current year, year and city-wise; and**
- (d) whether the Government has assessed/proposes to assess the progress of the work carried out by the States in this regard and if so, the details thereof, State-wise?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) & (b): Growing urban population in the country has led to rise in the demand of management of garbage, waste and sewage in the urban areas of the country. To meet these demands, Government of India launched Swachh Bharat Mission – Urban 2.0 (SBM-U 2.0) with a vision of achieving Garbage Free Status for all Urban Local Bodies (ULBs)/cities in the country through scientific management of all fractions of waste.

As reported by States/UTs on Swachhattam portal, 97 percent wards have achieved 100 percent door-to-door-collection, 88 percent wards have achieved 100 percent segregation of municipal solid waste. A total of 1,62,293 ton per day (TPD) of Municipal Solid Waste is generated in the urban areas, out of which 1,32,514 TPD is processed. The current processing capacity has reached to 81.65 percent.

To deal with sewerage and septage management in cities having less than 1 lakh population a new component Used Water Management (UWM) has been introduced under SBM-U 2.0. MoHUA is also implementing Atal Mission for Rejuvenation and Urban Transformation (AMRUT) to deal with sewerage and septage management as well as making cities/statutory towns 'self-reliant' and 'water secure', in ULBs with more than 1 lakh population.

(c) : Sanitation is a state subject. Ministry of Housing & Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing policy directions, financial and technical support by sharing Manuals/Standard of Procedures (SoPs) on Solid Waste Management and issue various Advisories & Guidelines time to time for choosing appropriate technologies to manage solid waste.

Government of India has allocated ₹10,930.12 crores under SWM and ₹15,926.55 crores under UWM of SBM-U 2.0. Under SWM component action plans having central share of ₹9503.76 crores for setting up waste processing plants of 158325.72 TPD along with 580 mechanical road sweepers and remediation of 19.48 Cr MT of legacy waste have been approved. Under UWM component STPs/FSTPs with the capacity of 10,830.56 MLD, 17,143 kms of I&D network and 1,940 CESS pool Tankers/Desludging Machines, 517 other desludging equipment have been approved.

Under SBM-U 2.0 central share of fund is released to the State/UTs and not to the cities. State-wise details of the approved financial assistance is at Annexure – I. Details of funds released to Tamil Nadu in last three years and current year under SBM-U 2.0 is as below:

2022-23	2023-24	2024-25	2025-26
384.66 Cr	69.05 Cr	180.04 Cr	234.21 Cr

Under sewerage and septage management sector of AMRUT, a total of 889 sewerage and septage management projects having 4,843 MLD and under AMRUT 2.0, 583 sewerage/septage projects having 6,649 MLD sewage treatment capacity have been approved. The State-wise details of financial assistance provided under AMRUT for sewage and septage management is at Annexure – II.

(d): To evaluate the cleanliness status and progress in implementation of SBM-U in cities, MoHUA has been conducting an annual cleanliness survey – ‘Swachh Survekshan’ since the year 2016 through third party assessment. State-wise details of performance under Swachh Survekshan 2024 is available at <https://ss2024.sbmurban.org/#/home>.

Statement referred to the reply of the part (c) of the Lok Sabha unstarred Question No. 2133 for 12.02.2026 regarding “financial assistance for garbage, waste and sewage”

(₹ in Crores)

S. No.	State/UT	Total
1	A&N Islands	8.60
2	Andhra Pradesh	1409.75
3	Arunachal Pradesh	129.45
4	Assam	496.48
5	Bihar	1190.76
6	Chandigarh	45.20
7	Chhattisgarh	619.78
8	Dadra & Nagar Haveli and Daman & Diu	29.17
9	Delhi	1140.57
10	Goa	71.28
11	Gujarat	1327.28
12	Haryana	246.68
13	Himachal Pradesh	163.51
14	Jammu & Kashmir	666.95
15	Jharkhand	358.78
16	Karnataka	2157.75
17	Kerala	218.20
18	Ladakh	9.50
19	Madhya Pradesh	2013.46
20	Maharashtra	3390.37
21	Manipur	117.38
22	Meghalaya	67.29
23	Mizoram	115.70
24	Nagaland	171.47
25	Odisha	769.32
26	Puducherry	83.21
27	Punjab	650.77
28	Rajasthan	1720.80
29	Sikkim	30.10
30	Tamil Nadu	3261.36
31	Telangana	993.40
32	Tripura	70.13
33	Uttar Pradesh	3523.42
34	Uttarakhand	127.41
35	West Bengal	1438.24
	Total	28833.52

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(₹ in Crores)

S. No.	State /UT	AMRUT		AMRUT 2.0	
		No.	Cost	No.	Cost
1	A&N islands	0	0	0	0
2	Andhra Pradesh	40	598.47	71	2495.50
3	Arunachal Pradesh	2	53.50	0	0
4	Assam	0	0	2	67.34
5	Bihar	0	0	11	3445.08
6	Chandigarh	2	20.20	4	115.08
7	Chhattisgarh	30	379.17	5	645.37
8	Dadra & Nagar Haveli and Daman & Diu	2	21.96	1	63.47
9	Delhi	7	408.79	38	4832.35
10	Goa	3	117.53	1	21.26
11	Gujarat	98	2943.89	167	6877.24
12	Haryana	44	1655.23	16	1353.24
13	Himachal Pradesh	14	99.71	2	11.6
14	Jammu and Kashmir	15	137.26	3	373.35
15	Jharkhand	9	251.5	1	2284.02
16	Karnataka	55	2499.92	0	0
17	Kerala	151	385.79	45	1147.34
18	Ladakh	2	4.96	2	192.05
19	Madhya Pradesh	29	3882.63	36	5432.04
20	Maharashtra	36	3294.03	46	12510.96
21	Meghalaya	2	57.13	0	0
22	Mizoram	3	13.73	1	39.22
23	Nagaland	2	8.00	2	93.92
24	Odisha	13	138.21	0	0
25	Puducherry	9	11.43	4	107.14
26	Punjab	62	1504.65	12	541.86
27	Rajasthan	30	2360.19	43	5673.7
28	Tamil Nadu	18	5670.80	30	6623.4
29	Telangana	4	203.30	12	5775.11
30	Tripura	1	11.42	0	0
31	Uttar Pradesh	159	7353.01	26	5054.93
32	Uttarakhand	44	188.1	0	0
33	West Bengal	3	192.5	2	341.11
	Total	889	34467.01	583	66117.69